

Central Administrative Tribunal, Principal Bench

OA No.244/1999

New Delhi, this 6th day of July, 1999

Hon'ble Shri Justice V. Rajagopala Reddy, VC(J)
Hon'ble Shri S.P. Biswas, Member(A)

Harish Arora
Qr.No.1, Telephone Exchange Colony
Kosi Kalan, Mathura .. Applicant
(By Shri D.P. Sharma, Advocate)

versus

Union of India, through

1. Secretary
Deptt. of Telecom, New Delhi
2. Director General Telecom
Sanchar Bhavan, New Delhi
3. Member Telecom
Sanchar Bhavan, New Delhi
4. Chief General Manager Telecom
UP West, Dehradun
5. Telecom Dt. Manager
Civil Lines, Mathura
6. Divl. Engineer Phones (A&P)
O/O TDM, Civil Lines, Mathura
7. Shri Naseemuddin
SDE, Telephone Exchange, Bijnore .. Respondents

(By Shri V.S.R.Krishna, Advocate)

ORDER(oral)

Hon'ble Shri Justice V. Rajagopala Reddy

Learned counsel for the applicant seeks permission to withdraw this OA. Permission is granted. Applicant is at liberty reagitate if any grievance survives and if so advised. The OA is dismissed as withdrawn. No costs.

S.P. Biswas
(S.P. Biswas)
Member(A)

V.R.R
(V.Rajagopala Reddy)
VC(J)

/gtv/